

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2839

ANSWERED ON:07.12.2009

SEPARATE SERVICE LICENCE FEE FOR 3G SERVICES

Dharmshi Shri Babar Gajanan;Saroj Smt. Sushila

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has decided to charge separate service licence fee from telecom operators to offer 3G services in the country;
- (b) if so, the details in this regard;
- (c) the manner in which it would be charged from the operators;
- (d) whether the services of 3G require different bands of spectrum in the country; and
- (e) if so, the details thereof alongwith the time by which these bands are to be provided to the telecom operators?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Madam, no separate service license fee is chargeable from eligible telecom operators to offer 3G services in the country.
- (b) Not applicable in view of (a) above.
- (c) Not applicable in view of (a) above.
- (d) Yes, Sir.
- (e) The bands to be provided to telecom operators in 3G are 450 MHz, 800 MHz, 1900 MHz and 2100 MHz.

As per the revised Information Memorandum issued by Department of Telecommunications (DoT) on 23/10/2009 and also as per availability of spectrum, 2100 MHz and 800 MHz bands have been proposed for auction.